

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

FOURTH REPORT

(Presented on 15.12.2004)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fourth Report.

2. The Committee met on 13 December, 2004 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of rule 294 of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of thirty-four Bills as shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that seventeen Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining seventeen Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices.

Recommendation

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

13 December 2004

22 Agrahayana 1926 (Saka)

CHARANJIT SINGH ATWAL
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX-I

(See para 5 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
(1)	The Regional Rural Banks (Amendment) Bill, 2004 (<u>Amendment of section 2, etc.</u>) by Shri Basudeb Acharia, M.P.	73 of 2004	A	2 hours
(2)	The Forest (Conservation) Amendment Bill, 2004 (<u>Insertion of new section 2A</u>) by Shri C.K. Chandrappan, M.P.	82 of 2004	A	2 hours
(3)	The National Commission for Senior Citizens Bill, 2004 by Shri Anant Gangaram Geete, M.P.	20 of 2004	A	2 hours
(4)	The Cotton Growers (Welfare) Bill, 2004 by Shri R. Sambasiva Rao, M.P.	17 of 2004	A	2 hours
(5)	The Unemployment Allowance Bill, 2004 by Shri R. Sambasiva Rao, M.P.	14 of 2004	A	2 hours
(6)	The Chilli Growers (Welfare) Bill, 2004 by Shri R. Sambasiva Rao, M.P.	18 of 2004	A	2 hours
(7)	The Indian Penal Code (Amendment) Bill, 2004 (<u>Amendment of section 55, etc.</u>) by Shri Mohan Singh, M.P.	37 of 2004	A	2 hours
(8)	The Rural Labour Welfare Fund Bill, 2004 by Shri Suresh Chandel, M.P.	41 of 2004	A	2 hours
(9)	The Drought Prone Areas Development Authority Bill, 2004 by Shri Suresh Chandel, M.P.	36 of 2004	A	2 hours
(10)	The Agricultural Workers (Employment, Conditions of Service and Welfare) Bill, 2004 by Shri R. Sambasiva Rao, M.P.	38 of 2004	A	2 hours
(11)	The Government of Union Territory of Andaman and Nicobar Islands Bill, 2004 by Shri Basudeb Acharia, M.P.	84 of 2004	A	2 hours

1	2	3	4	5
(12)	The Government of Union Territory of Lakshadweep Bill, 2004 by Shri Basudeb Acharia, M.P.	83 of 2004	A	2 hours
(13)	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2004 (<u>Amendment of the Schedule</u>) by Shri Pawan Kumar Bansal, M.P.	50 of 2004	A	2 hours
(14)	The Most Backward Classes (Proportional Representation in Services and Educational Institutions) Bill, 2004 by Shri Kashiram Rana, M.P.	48 of 2004	A	2 hours
(15)	The Provision of Free Medical and Engineering Education to Meritorious Students Bill, 2004 by Shri Ramdas Athawale, M.P.	89 of 2004	A	2 hours
(16)	The Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Posts and Services) Bill, 2004 by Shri Ramdas Athawale, M.P.	81 of 2004	A	2 hours
(17)	The Forest (Conservation) Amendment Bill, 2004 (<u>Insertion of new section 3C</u>) by Shri S.P.Y. Reddy, M.P.	76 of 2004	A	2 hours

APPENDIX-II

(See para 5 of the Report)
(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
(1)	The Constitution (Amendment) Bill, 2004 (<u>Amendment of article 298, etc.</u>) by Shri Anant Gangaram Geete, M.P.	19 of 2004	B	2 hours
(2)	The Constitution (Amendment) Bill, 2004 (<u>Amendment of article 103, etc.</u>) by Shri Anant Gangaram Geete, M.P.	21 of 2004	B	2 hours
(3)	The Uniform Marriage and Divorce Bill, 2004 by Shri Bachi Singh Rawat, M.P.	40 of 2004	B	2 hours
(4)	The Electricity (Amendment) Bill, 2004 (<u>Amendment of section 3, etc.</u>) by Shri Basudeb Acharia, M.P.	91 of 2004	B	2 hours
(5)	The Prevention of Social Disabilities Bill, 2004 by Shri Kashiram Rana, M.P.	45 of 2004	B	2 hours
(6)	The High Court of Gujarat (Establishment of a Permanent Bench at Surat) Bill, 2004 by Shri Kashiram Rana, M.P.	44 of 2004	B	2 hours
(7)	The Constitution (Amendment) Bill, 2004 (<u>Amendment of the Eighth Schedule</u>) by Prof. Rasa Singh Rawat, M.P.	39 of 2004	B	2 hours
(8)	The Technology Bank of India Bill, 2004 by Shri Kashiram Rana, M.P.	49 of 2004	B	2 hours
(9)	The Women (Reservation in Service) Bill, 2004 by Shrimati Krishna Tirath, M.P.	51 of 2004	B	2 hours
(10)	The Income Tax (Amendment) Bill, 2004 (<u>Insertion of new section 4A</u>) by Shri S.P.Y. Reddy, M.P.	80 of 2004	B	2 hours
(11)	The Fishermen (Insurance) Bill, 2004 by Shri A.P. Abdullakutty, M.P.	55 of 2004	B	2 hours

1	2	3	4	5
(12)	The Ban on Witchcraft Bill, 2004 by Shrimati Karuna Shukla, M.P.	78 of 2004	B	2 hours
(13)	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2004 (<u>Amendment of section 3</u>) by Shri Pawan Kumar Bansal, M.P.	65 of 2004	B	2 hours
(14)	The Representation of the People (Amendment) Bill, 2004 (<u>Amendment of sections 12 and 154</u>) by Shri Pawan Kumar Bansal, M.P.	64 of 2004	B	2 hours
(15)	The Representation of the People (Amendment) Bill, 2004 (<u>Substitution of new section for section 8, etc.</u>) by Shri Suresh Chandel, M.P.	85 of 2004	B	2 hours
(16)	The Constitution (Amendment) Bill, 2004 (<u>Amendment of article 164</u>) by Shri W. Wangyuh Konyak, M.P.	35 of 2004	B	2 hours
(17)	The Delimitation (Amendment) Bill, 2004 (<u>Amendment of section 2</u>) by Shri W. Wangyuh Konyak, M.P.	86 of 2004	B	2 hours
